

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.06.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonapat, Haryana Vs. Sunstar Overseas Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP
2.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman- IRP
3.	Comp. App. (AT) (Ins) No. 767 of 2020	Stressed Assets Stabilisation Fund (SASF) Vs. Punjab National Bank & Ors.	Sidhartha Barua	Abhay Anand-R1 T. Sathisana-RP T. Ravichandran-RP
4.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	MohitMudgal	Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
5.	Comp. App. (AT) (Ins) No. 967 of 2020 Part Heard	Stressed Assets Stabilization Fund Vs. Sethi Engineers and Foundry Ltd.	Sumant Batra	Y. Suryanarayana
6.	Comp. App. (AT) (Ins) No. 1007 of 2020	Ankit Suresh Wadhwa Vs. Bank of India	Reema Khorana	Parhiv J. Mehta-R1

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 419 of 2021	Punjab National Bank Vs. Multiwal Duplex Pvt. Ltd. Through RP & Anr.	Pritam Bishwas	
8.	Comp. App. (AT) (Ins) No. 420 of 2021	Harish Polymer Product Vs. George Samuel & Anr.	Devashish Bhadauria	

9.	Comp. App. (AT) (Ins) No. 421 of 2021	Anil Kohli Vs. Amit Gupta	Abhishek Anand	
10.	Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd.	Archi Agarwal	
11.	Comp. App. (AT) (Ins) No. 423 of 2021	Jaipur Trade Expocentre Pvt. Ltd. Vs. Metro Jet Airways Training Pvt. Ltd.	Sanjana Saddy	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitegan Singh Khurana	Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
13.	Comp. App. (AT) (Ins) No. 44 of 2021	Prateek Gupta and Ors. Vs. Petrolube India Ltd. Liquidator Ashwini Gupta	Amandeep Singh	Janender Kumar Chumbak Ashwani Kumar Gupta
14.	Comp. App. (AT) (Ins) No. 45 of 2021	9M Corporation Vs. Naresh Verma & Ors.	Hitesh Sachar	Atul Sharma Naresh Verma-R1 Mehak Khurana-R2 Dhruv Dewan-R3
15.	Comp. App. (AT) (Ins) No. 55 of 2021	Greater Noida Industrial Development Authority Vs. Pramod Agrawal & Anr.	U.N.Singh	Mrinal Harshvardhan-R1 Arvinder Singh Kindra-R2 Navneet Arora-CS
16.	Comp. App. (AT) (Ins) No. 84 of 2021	SM Milkose Ltd. & Anr. Vs. Parvinder Kumar Bhatt, Deputy Zonal Manager, Bank of India & Ors.	Manish Kaushik	Vadlamani Seshagiri Siddharth Sachar-R1 to R4
17.	Comp. App. (AT) (Ins) No. 85 of 2021	Tijaria Polypipes Ltd. Vs. Kevadiya Construction Pvt. Ltd.	Susshil Daga	Arpit R .Singhvi
18.	Comp. App. (AT) (Ins) No. 283 of 2021	Ashis Agarwal Suspended Partner Jericho Chemicals LLP Vs. Dynamic Engineers Ltd. & Anr.	Abhinav Hansaria	Rakesh Mohan Sharma-R1 Anand Singh Sengar Manish Aggarwala Akanksha Mathur Ayandeb Mitra-IRP
19.	Comp. App. (AT) No. 31 of 2021	Care Ratings Ltd. & Anr. Vs. Srei Equipment Finance Ltd. & Anr. With	Ravi Bharuka	Abhijeet Sinha Dipen Chatterjee Rusha Mitra Shreys Edupuganti- R1

20.	Comp. App. (AT) No. 34 of 2021	Brickworks Ratings India Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Arjun Krishan	Shreyas Edupugani Anjan Chakraborty Saptarshi Handal-R1
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For Hearing

21.	Comp. App. (AT) (Ins) No. 06 of 2021 Part Heard	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair Shubham Paliwal
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar